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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 120/9/HDB/2018
NAME OF THE COMPANY	AB Expressway Ltd
NAME OF THE PETITIONER(S)	Egis India Consulting Engineers Pvt Ltd
NAME OF THE RESPONDENT(S)	AB Expressway Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tarun G Reddy	Adv	9502036363	
Abhijeet	Adv	907463737	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G.V.B. Santosh Kumar	Adv		
P. Sreeshylam	Advocate	8008883775	

ORDER

Learned counsel Mr.Tarun G Reddy and Mr.Abhijeet present for Petitioner. Learned counsel Mr.G.V.B.Santosh Kumar and Mr.P.Sreeshylam present for Respondent.

Both sides' counsels represented that settlement process is going on.

List the matter on 05.09.2018.


MEMBER JUDICIAL